

ment showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1970-71.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

NINTH AND TENTH REPORTS

SHRI BASUMATARI (Kokrajhar) : Sir, I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Ninth Report (Hindi and English versions) on the Ministry of Tourism and Civil Aviation—Reservations for Scheduled Castes and Scheduled Tribes in Air India.
- (2) Tenth Report (Hindi and English versions) on the Ministry of Tourism and Civil Aviation—Reservations for Scheduled Castes and Scheduled Tribes in Indian Airlines.

12.52 hrs.

PERSONAL EXPLANATION

SHRI LOBO PRABHU (Udipi) : Sir, in the debate on 26-11-1970 regarding double voting on the Privy Purses Bill, Shri Nath Pai stated as follows :—

“Every party is represented very adequately. A very able Member called Mr. Lobo Prabhu who takes his duty very seriously, contributed to the best of his ability to the deliberations of the Committee. I am sorry he is not here.”

I would like to state that I could not get the intimation to attend the meeting of the Rules Committee on the 8th September, as I was out of station, and in fact, could not have done so as I was in transit to my home in Mangalore. The proceedings of the meeting also show that I was not present. Though these proceedings were sent to me, they were not formally put up for confirmation at the meeting held on 18th November, 1970.

MR. SPEAKER : We had another meeting earlier also.

SHRI LOBO PRABHU : I was not there for that meeting. At that meeting, the Chairman only referred to the action he had taken against Shri Ram Shekhar Prasad. Though it is not recorded in the proceedings, I remember, I pressed that the warning given to the Member could be placed on the Table of the House.

I would like it to be clarified from the above that the Swatantra Party was not represented at the meeting when other decisions about the double voting was taken. Although it is good for Shri Nath Pai to appreciate my work, I would like to remove the impression that I participated in the decisions of 8th September.

SHRI SURENDRA NATH DWIVEDY : (Kendrapara) : You will use it in the election time.

SHRI LOBO PRABHU : I should certainly do so.

SHRI NATH PAI (Rajapur) : Sir, I would like to just clarify the point. Normally objections are taken, I think, if disparaging remarks are made about a Member, but this is perhaps a unique example where a member is taking objection for complimentary reference made to him. He richly deserves them.

But may I say that if the statement is very carefully understood, and its syntax and grammar are taken into consideration, I have never suggested that Shri Lobo Prabhu attended the meeting in question. I said the Swatantra Party is represented by a very able Member, and he attends the meetings and contributes to the deliberations. I entirely agree that the meeting in question was not attended by Shri Lobo Prabhu. The Swatantra Party is represented on the committee. There is difference between your being represented and your participating in the proceedings. You are represented but you were not present on that day.

SHRI RANGA : (Srikulam) : I am glad my hon. friend has clarified the position.

MR. SPEAKER : Shri Madhu Limaye.